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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 67/560/NCLT/AHM/2017 (New)  
Madhya Pradesh High Court Jabalpur Bench CP No. 4/1998 (Old)**

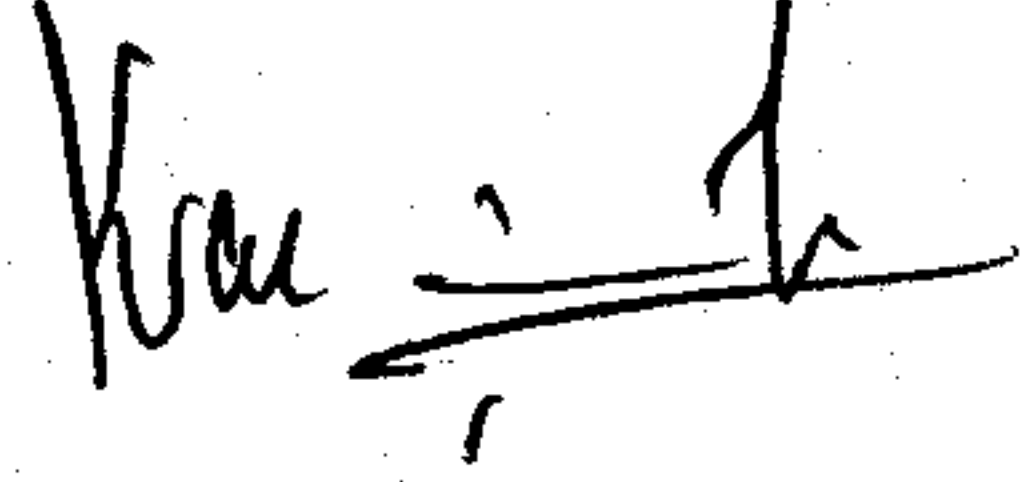
Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2018**

Name of the Company: Mukund Das Maheshwari  
V/s.  
ROC, Gwalior

Section of the Companies Act: Section 560 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Kunal Vaishnav	Advocate	Shareholder	
2.				

**ORDER**

None present for Petitioner. One Attendance sheet appears to be signed by Learned Advocate namely Mr. Kunal Vaishnav on behalf of shareholder but on call found absent.

List the matter on 22.03.2018.



**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 26th day of February, 2018.